

Securities Appellate Tribunal
THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Mer
CORAM- PRESIDING OFFICER/JUDICAL MEMBER/TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :13/09/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION- COURT CODE- MENTION1309-AT11A.M.

890-ADMISSION-COURT CODE-ESTEEMAO-AT11.05 A.M.

1	SEBI Appeal	396/2022	VINOD KUMAR GARG Vs. SEBI	Vikas Bengani ,Advocate
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980-ADMISSION-COURT CODE-ISGTRADERSAO-AT11.08A.M.

2	SEBI Appeal	546/2022	Star Paper Mills Ltd. Vs. SEBI	Ankita Agarwal, Advocate
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Sub Matter : Misc. Application/0000972/2022

Misc. Application	972/2022 (/0000)	Star Paper Mills Limited-Delay Vs. SEBI
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(Main Matter Number :SEBI Appeal/0000546/2022)

981-ADMISSION-COURT CODE-JAISUKHWTM-AT 11.10A.M.

3	SEBI Appeal	547/2022	Anita Jajodia Vs. SEBI	Ankita Agarwal, advocate
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Sub Matter : Misc. Application/0000973/2022

Sub Matter : Misc. Application/0000974/2022

4	SEBI Appeal	548/2022	Sabita Jajodia Vs. SEBI	Ankita Agarwal, advocate
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Sub Matter : Misc. Application/0000975/2022

Misc. Application	973/2022	ANITA JAJODIA-EXEMPTION FOR CERTIFIED COPY Vs. SEBI
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(Main Matter Number :SEBI Appeal/0000547/2022)

Misc. Application	974/2022	ANITA JAJODIYA-Delay Vs. SEBI
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(Main Matter Number :SEBI Appeal/0000547/2022)

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Misc. Application	975/2022	SABITA JAJODIA-Delay Vs. SEBI	
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(Main Matter Number :SEBI Appeal/0000548/2022)

930-RAHEARING-COURTCODE-RACOMPLAINT-AT11.12A.M.

5	Review Application	21/2022	VEDANTA LTD/CAIRN UK HOLDINGS LTD Vs. SEBI AND ANR	DMD ADVOCATES
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(Main Matter Number :SEBI Appeal/0000002/2021)

105-PARTHEARD-CODE-REMANDDISGORGEMENT-AT11.15 AM

6	SEBI Appeal	1/2019	SRSR Holdings Pvt. Ltd. Vs. SEBI	Vikram Nankani,Sr.Adv.i/b M/s. VisheshLawServices Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	2/2019	B. Suryanarayana Raju Vs. SEBI	Kevic Setalvad,Sr.Adv. i/b L.S.ShettyandAssociates Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.
13	SEBI Appeal	3/2019	B. Rama Raju Vs. SEBI	Ashok Gupta,Sr. Adv. i/b DSK Legal Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	4/2019	B. Ramalinga Raju Vs. SEBI	Gaurav Joshi,Sr.Adv. i/b DSK Legal Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	5/2019	V. Srinivas Vs. SEBI	Chetan Kapadia,Adv. i/b M/s. Vishesha Law Services Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	53/2019	G. Ramakrishna Vs. SEBI	G. Ramakrishna - Appellant in person Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.
<u>266-ADMDISPOSAL-COURTCODE-SIPHONEDFUNDS-AT11.45 AM</u>				
7	SEBI Appeal	240/2019	Anil Beniprasad Agrawal Vs. SEBI and Anr.	P.N.Modi,Sr.Adv.i/b Vis Legis Law Practise K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
	SEBI Appeal	241/2019	Bharat Nanubhai Shiroya Vs. SEBI and Anr.	Vinay Chauhan,Adv. i/b Rohit Mangsule, Advocate K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
	SEBI Appeal	242/2019	Annu Anil Agrawal Vs. SEBI and Anr.	Ravishekhar Pandey ,Adv.i/b Vis Legis Law Practise K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
	SEBI Appeal	243/2019	Amit Kumar Khemka Vs. SEBI and Anr.	Akash Singh,Adv. i/b Ashok Saraogi, Advocate K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
	SEBI Appeal	244/2019	Chandrakala Purohit Vs. SEBI and Anr.	Deepak Dhane,Adv. i/b Corporate Pleaders K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
Sub Matter :		Misc. Application/0000657/2022		
	SEBI Appeal	363/2019	Jugal Chandrakant Thacker Vs. SEBI	Ashok Bansal, CA Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	395/2020	JUGAL C THACKER Vs. SEBI	Counsel Mr. Rahul Lakhiani along with Adv. Yuvraj

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
24	SEBI Appeal	396/2020	BHARAT SHIROYA Vs. SEBI	Counsel Mr. Rahul Lakhiani along with Adv. Yuvraj
	SEBI Appeal	403/2020	ANNU ANIL AGARWAL Vs. SEBI	Lakhiani along with Adv. Yuvraj K. Singh
	SEBI Appeal	459/2020	Comfort Intech Ltd. Vs. SEBI	Mr. Ashok Bansal, FCA Mr. Sumit Rai, Advocate
	SEBI Appeal	467/2020	COMFORT SECURITIES LTD. Vs. SEBI	Dhwani Shah- Attorney
	SEBI Appeal	481/2020	JJ FINCAP PVT LTD Vs. SEBI	Adv Rajesh Khandelwal
	SEBI Appeal	526/2020	ANIL BENIPRASAD AGRAWAL Vs. SEBI	Dhwani Shah- Attorney
	Sub Matter :	Misc. Application/0000675/2021		
	SEBI Appeal	54/2021	Smt. Chandrakala Purohit Vs. SEBI	Mr. Jugal C. Thacker FCA Mr. Kevic Setalvad, Senior Advocate
	Sub Matter(Disposed) :	Misc. Application/0000767/2021		
	Sub Matter :	Misc. Application/0000656/2022		
	SEBI Appeal	56/2021	Amit Khemka Vs. SEBI	Mr. Jugal C. Thacker FCA Mr. Sumit Rai, Advocate
	SEBI Appeal	181/2021	Vibhuti Multitrade Private Limited Vs. SEBI	Mr.Nikunj Kanodia, Advocate
	Sub Matter :	Misc. Application/0000888/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	424/2021	Ravi Kumar Distilleries Limited and Others Vs. SEBI	Desai and Diwanji
Sub Matter :		Misc. Application/0000602/2021		
	Misc. Application	602/2021	Ravi Kumar Distilleries Limited and Others Vs. SEBI	DESAI AND DIWANJI
(Main Matter Number :SEBI Appeal/0000424/2021)				
	Misc. Application	675/2021	Anil Beniprasad Agrawal Vs. SEBI	Vis Legis Law Practice K. Ashar and Co. Desai and Diwanji
(Main Matter Number :SEBI Appeal/0000526/2020)				
36	Misc. Application	888/2021	Vibhuti Multitrade Pvt. Ltd. Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000181/2021)				
	Misc. Application	889/2021	SUVIDHA SECURITIES PRIVATE LIMITE-DELAY Vs. SEBI	Mr.Vikas Parasrampur, Director
(Main Matter Number :SEBI Appeal/0000611/2021)				
	SEBI Appeal	611/2021	SUVIDHA SECURITIES PRIVATE LIMITE Vs. SEBI	Mr.Vikas Parasrampur, Director
Sub Matter :		Misc. Application/0000889/2021		
	Misc. Application	656/2022	Chandrakala Purohit-ADDITIONAL DOCUMENT Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000054/2021)				
	Misc. Application	657/2022	Chandrakala Purohit-ADDITIONAL DOCUMENT Vs. SEBI	Jugal C Thacker

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(Main Matter Number :SEBI Appeal/0000244/2019)

374-ADMDISPOSAL-COURTCODE-CORNEREDSHARES-AT11.18AM

8	Misc. Application	681/2021	BHARGAV RANCHHODLAL PANCHAL AND ANR. Vs. SEBI	Adv. K C Jacob
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(Main Matter Number :SEBI Appeal/0000466/2021)

	SEBI Appeal	466/2021	BHARGAV RANCHHODLAL PANCHAL AND ANR. Vs. SEBI	Adv. K C Jacob
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Sub Matter : Misc. Application/0000681/2021

515-DISPOSAL-CODE-INFORMATIONBROCHURE-AT11.47AM

9	IRDA-MISCAPPLIC ATION	9/2021	SALASAR SERVICES INSURANCE BROKERS LTD-INTERIM REL Vs. IRDA	Mr.Dhiraj Mhetre
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(Main Matter Number :IRDA Appeal/0000007/2021)

	IRDA Appeal	7/2021	SALASAR SERVICES INSURANCE BROKERS PVT. LTD. Vs. IRDA	Mr.Dhiraj Mhetre
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Sub Matter : IRDA-MISAPPLICATION/0000009/2021

Sub Matter(Disposed) : IRDA-MISAPPLICATION/0000008/2021

Sub Matter : IRDA-MISAPPLICATION/0000009/2022

	IRDA-MISCAPPLIC ATION	9/2022	Salasar Services Insurance Brokers Pvt. Ltd.-Additional document Vs. IRDAI	Dhiraj Mhetre
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(Main Matter Number :IRDA Appeal/0000007/2021)

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>508-DISPOSAL-CODE-FRAUDULENTTRANSFER-AT-11.22AM</u>				
10	SEBI Appeal	575/2021	IL AND FS SECURITIES SERVICES LIMITED Vs. SEBI	Cyril Mangaldas Amarchand
Sub Matter(Disposed) : Misc. Application/0000982/2021				
<u>617SECONDARYSERVER-AO29.01.21-CODE-SECONDARYSERVER</u>				
11	SEBI Appeal	747/2021	MASTER CAPITAL SERVICES LIMITED Vs. SEBI	Mr. Sachin Mittal Advocate
<u>671-DISPOSAL- CODE-SHORTFALLCLIENTFUNDS-AT11.56 AM</u>				
12	SEBI Appeal	17/2022	ISS ENTERPRISE LIMITED Vs. NSEIL	Shah AND Ramaiya, Chartered Accountants
<u>687- ADMDISPOSAL-CODE-TIMBORHOME-AT11.58A.M.</u>				
13	SEBI Appeal	48/2022	SANJAY JETHALAL SONI and ORS. Vs. SEBI	Lexkare Legal Pandey Advocate Jyoti
Sub Matter(Disposed) : Misc. Application/0001436/2021				
Sub Matter : Misc. Application/0000279/2022				
Sub Matter : Misc. Application/0000282/2022				
	Misc. Application	279/2022	SANJAY JETHALAL SONI AND ORS. Vs. SEBI	Jyoti Pandey Advocate
(Main Matter Number :SEBI Appeal/0000048/2022)				
	Misc. Application	282/2022	SANJAY JETHALAL SONI AND ORS. Vs. SEBI	Jyoti Pandey Advocate MDP AND PARTNERS
(Main Matter Number :SEBI Appeal/0000048/2022)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>782-DISPOSAL-COURTCODE-UNFREEZEDEMAT-12NOON</u>				
14	SEBI Appeal	187/2022	MR. KASHYAP K. MEHTA Vs. BSE AND ORS	Ragini Singh and Associates.
Sub Matter :		Misc. Application/0000308/2022		
	SEBI Appeal	188/2022	MRS. RUPAL K. MEHTA Vs. BSE AND ORS	Ragini Singh and Associates.
Sub Matter :		Misc. Application/0000309/2022		
	Misc. Application	308/2022	MR. KASHYAP K. MEHTA-DELAY Vs. BSE AND ORS	Ragini Singh and Associates.
(Main Matter Number :SEBI Appeal/0000187/2022)				
	Misc. Application	309/2022	MRS. RUPAL K. MEHTA-DELAY Vs. BSE AND ORS	Ragini Singh and Associate
(Main Matter Number :SEBI Appeal/0000188/2022)				
<u>796-DISPOSAL-COURTCODE-NSECOLOCATION-AT12.02PM</u>				
15	SEBI Appeal	203/2022	ADROIT FINANCIAL SERVICE PVT. LTD. Vs. SEBI	Prakash Shah and Associates
Sub Matter :		Misc. Application/0000655/2022		
	Misc. Application	655/2022	SEBI-DELAY IN REPLY Vs. ADROIT FINANCIAL SERVICE PVT. LTD.	THE LAW POINT Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000203/2022)				
	SEBI Appeal	381/2022	PACE STOCK BROKING SERVICES PVT. LTD. Vs. SEBI	Prakash Shah and Associates
<u>892-ADMISSION-COURTCODE-HITKITWTM-AT 12.05P.M.</u>				
16	SEBI Appeal	308/2022	Hit Kit Global Solutions Ltd and Ors	Corporate Attorneys

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Vs.
SEBI

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Sub Matter(Disposed) :	Misc. Application/0000449/2022		
	Sub Matter(Disposed) :	Misc. Application/0000620/2022		
	SEBI Appeal	402/2022	MR AMIT KHANDELWAL AND ORS. Vs. SEBI	Mulani and Co
	Sub Matter :	Misc. Application/0000555/2022		
	Misc. Application	555/2022	MR AMIT KHANDELWAL AND ORS.-DELAY Vs. SEBI	Mulani and Co
	(Main Matter Number :SEBI Appeal/0000402/2022)			